Court-II

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 186/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th April, 2017, 10.30 A.M

Name of the Naviplast Traders Pvt.Ltd. & Ors			
Company			
	R.G.Shaw & Sons Pv	/t.Ltd.	
Under Section	7 IBC		IBC
SI. Name & Designa No. Representativ	tion of Authorized /e (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
1) Akhileth Kumar Sherivasfava, letitioner >			
2) Kanishk K	helan, Advoc	cate Petitioner	Kanishk Khitan 4/4/17
Mors-Manji r	Shutena, Advo	cate Regiondent (Coyorate Debtor)	Bm 4/4/17-

## ORDER

- Ld. Counsels for the petitioners and the respondent (Corporate Debtor) are present.
- Ld. Counsel for the respondents made a request that she may be given time for filing reply. Prayer is allowed. Three days' time is

granted for filing reply. Thereafter rejoinder, if any, may be filed by 10/04/2017.

List the matter on 11/04/2017 for arguments.

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)